

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
CALCUTTA

No.O.A.659/1997

Date of order : 18.07.2006

Present : Hon'ble Mr. B.V. Rao, Judicial Member
Hon'ble Dr. A.R. Basu, Administrative Member

ASHOKE KR. BISWAS
VS.
UNION OF INDIA & ORS.

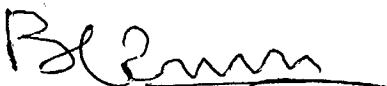
For the applicant : None
For the respondents : None

ORDER

Per B.V. Rao, J.M.

The matter is called for the second time. None appears on behalf of the applicant or the respondents. It appears that the applicant is not interested to proceed with the matter. Accordingly, the application is dismissed for default. No order as to cost.


MEMBER(A)


MEMBER(J)